

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCHES

C.P. (IB)-318/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.08.2018**

NAME OF THE PARTIES: RavindraBhushan Pandey

v/s.

Tusker Cranes Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

11. C.P. (IB)-318/(MB/2018)

At the request of both the counsels on the ground that the Authorized Representative of the Respondent is not available in Head quarters, time granted. List this matter on 24.08.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)